## GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.1574 TO BE ANSWERED ON 5.3.2018

## **RELAXATION OF NORMS**

1574. SHRI K.N. RAMACHANDRAN: SHRI BHARATHI MOHAN R.K.: SHRI PR. SENTHIL NATHAN: SHRIMATI V. SATHYA BAMA:

Will the Minister of CULTURE be pleased to state:

- (a) whether Central Government has received any request from Tamil Nadu to relax norms for the identification of No Construction Zones in vicinity of archaeological monuments in the suburban areas of Greater Chennai, Pallavaram, Mambakkam, Sembakkam, Selaiyur and Tambaram since passing of the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017;
- (b) if so, details thereof and the action taken by the Government thereon and to relax the restricted areas for the construction and renovation of houses under the erstwhile Ancient Monuments Preservation Act, 1972;
- (c) whether Government has taken any decision in this regard; and
- (d) if so, details thereof and if not, reasons therefor?

## **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) No, Madam.
- (b) to (d) Do not arise.